HARYANA VIDHAN SABHA

Un-Starred Question

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 1st March, 2013.

More than One Charge of the Offices

- 374. SH. PARMINDER SINGH DHULL, M.L.A.: Will the Chief Minister be pleased to state:
 - a) the number of IAS and IPS officers, including their names and designations, who have been given more than one charge/posting at different places/ headquarters, during the period from 1-4-2005 to 15-1-2013, alongwith the justification; and
 - b) whether the officers, as at (a) above have been provided more than one staff car, alongwith the expenditure involved, separately, during the period from 1-4-2005 to 15-1-2013?

Chandigarh: The 20th February, 2013 SUMIT KUMAR, Secretary, Haryana Vidhan Sabha